

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1438  
TO BE ANSWERED ON FEBRUARY 13, 2025**

**INCREASE IN THE CENTRAL FUNDING OF PRADHAN MANTRI  
AWAS YOJANA-URBAN**

**NO.1438. Dr. PRASHANT YADAORAO PADOLE:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the details of the funding structure of the projects undertaken under Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Maharashtra, particularly in Bhandara-Gondia district, during the last five years and the current year;**
- (b) whether it is true that the Government's contribution to PMAY-U has increased since 2016, particularly in Maharashtra, more specifically in Bhandara-Gondia district, if so, the details thereof and if not, the reasons therefor; and**
- (c) whether it is also true that the Government proposes to increase its contribution to PMAYU, if so, the details thereof and if not, the reasons therefor, especially with reference to the needs of the Bhandara-Gondia district?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs, by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country including in the State of Maharashtra.**

**...2/-**

**Houses under PMAY-U are being constructed using Central Assistance, State share as well as beneficiary contribution. Government of India provides fixed Central Assistance of ₹1.5 lakh under AHP and BLC verticals of PMAY-U. The remaining cost of the house, as per Detailed Project Report (DPR), is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries. However, States/UTs are free to contribute their share in a such way to make the houses affordable. The scheme period, which was earlier upto 31.03.2022, has further been extended upto 31.12.2025 to complete the sanctioned houses without changing the funding pattern and implementation methodology. Progress in the State of Maharashtra and in particular Bhandara-Gondia district since inception and during the last five years and the current year is at Annexure.**

**Based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). BLC, AHP and ARH verticals are implemented as Centrally Sponsored Scheme by State/UT Governments, and ISS vertical is implemented as Central Sector Scheme through the identified Central Nodal Agencies such as National Housing Bank (NHB), State Bank of India (SBI) & Housing and Urban Development Corporation (HUDCO) by Housing Finance Companies and Primary Lending Institutions. As per the scheme guidelines of PMAY-U 2.0, the fund required for purchase/construction of houses under the scheme is shared between the Central Government, State/UT Government/ULBs/Implementing agencies and the beneficiaries.**

**A fixed amount of Central Assistance is provided by Government of India under different verticals and mandatory State share has been provisioned under the scheme as under:**

<b>S. No.</b>	<b>States/UTs</b>	<b>PMAY-U 2.0 Verticals</b>		
		<b>BLC &amp; AHP</b>	<b>ARH</b>	<b>ISS</b>
<b>1.</b>	<b>North-Eastern States, Himalayan States and UTs with legislature (Assam, Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Tripura, Sikkim, Himachal Pradesh, Uttarakhand, UTs of Jammu and Kashmir, Puducherry &amp; Delhi)</b>	<b>Central Govt. - ₹2.25 lakh per unit State Govt. - Min. ₹0.25 lakh per unit</b>	<b>Technology Innovation Grant Gol: ₹3,000/Sqm. per unit State Share: ₹2,000/Sqm. per unit</b>	<b>Home Loan Subsidy – up to ₹1.80 lakh (Actual Release) per unit by Government of India as Central Sector Scheme</b>
<b>2.</b>	<b>All UTs without legislature</b>	<b>Central Govt. - ₹2.50 lakh per unit</b>		
<b>3.</b>	<b>All other States</b>	<b>Central Govt. - ₹1.50 lakh per unit State Govt. - Min. ₹1.00 lakh per unit</b>		

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**Annexure referred in reply to Lok Sabha Unstarred Q.No. 1438 due for 13-02-2025**

**Physical and financial progress in the State of Maharashtra and Bhandara-Gondia district under PMAY-U**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Maharashtra</b>	<b>Bhandara - Gondia District</b>
1	Houses Sanctioned (Nos) since inception	13,64,923	13,499
2	Houses Grounded for Construction (Nos)	10,89,119	10,901
3	Constructions of Houses Completed (Nos)	8,84,004	6,489
4	Central Assistance Sanctioned (₹ in Cr.) since inception	25,548.21	214.50
5	Central Assistance Released (₹ in Cr.) since inception	19,323.37	143.05
6	Central Assistance Released during last five years and current year (2019-25)	14,861.40	139.32